

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ – HON'BLE MEMBER (J)  
CORAM: SHRI. SANJAY PURI - HON'BLE MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 10.11.2023, At 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/1659/2023 IA (IBC)/1399/2023 in CP (IB) No.330/95/HDB/2021
NAME OF THE COMPANY	Dommeti Surya Rama Krishna Sai Bab, Resolution Professional for P G Kunam Rajani in the Matter of KRR Infra Projects
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	95 of IBC

**ORDER**

**IA (IBC)/1659/2023**

**Present:** Mr. Dommeti Surya Rama Krishna Sai Bab for the Applicant.

This application has been moved for extending the timeline to submit the repayment plan for a further period of 60 days, w.e.f., 21.10.2023. keeping in view the facts and circumstances mentioned in the application. Accordingly, this application is allowed and repayment plan extended by 60 days.

**IA (IBC)/1399/2023**

**Present:** Mr. Dommeti Surya Rama Krishna Sai Bab, Resolution Professional.

**Matter is adjourned to 09.01.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**